

SCHEDULE**FORM C****SUBMISSION OF CLAIM BY FINANCIAL CREDITORS**

[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

27th September 2019

From
Regd. Office
State Bank of India
Madam Cama Road
Mumbai-400021
Maharashtra

Administrative Office
SAMB-II, Kolkata
1st Floor, Jeevandeep Building
1, Middleton Street,
Kolkata-700071

To
The Interim Resolution Professional
Mr. Ashok Kumar Jaiswal
32, Harish Mukherjee Road,
Kolkata-700025
e-mail: ashok@mpa.in

Subject: Submission of proof of claim.

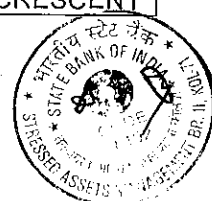
Sir,

State Bank of India, hereby submits this proof of claim in respect of the corporate insolvency resolution process of M/S. Arya Industrial Products Private Limited. The details for the same are set out below:

RELEVANT PARTICULARS		
1	NAME OF FINANCIAL CREDITOR	State Bank of India
2	IDENTIFICATION NUMBER OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATIONNUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PAN No. AAACS8577K TAN No. CALS12072E (A Corporation constituted under the State Bank of India Act, 1955)
3	ADDRESS AND EMAIL ADDRESS OF FINANCIALCREDITOR FOR CORRESPONDENCE.	State Bank Of India SAMB-II, Kolkata Jeevandeep Building, 1st Floor, 1, Middleton Street, P.O.: Shakespeare Sarani, Kolkata -700 071 Email: sbi.18192@sbi.co.in
4	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCYCOMMENCEMENT DATE)	Total Dues: Rs.133,00,61,212.08 (As on 17.09.2019)



5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	AS PER ANNEXURE-A
6	DETAILS OF HOW AND WHEN DEBT INCURRED	The Bank approved and extended credit facilities to M/S Aarya Industrial Products Private Limited for Trading of Minerals, Fertilizers, Soda Ash, Sulphur, Petroleum products.
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	<u>PRIMARY:</u> <u>Nil</u> <u>COLLATERAL:</u> (i) All that land measuring 70 decimal (42.35 cottah) comprised within R.S Dag No.226, Khatian No. 96 in Mouza Kashyabpur under P.S Uluberia, Dist Howrah vide Title Deed No. I-1818 for the year 2004 registered in the office of the Dist. Sub Registrar at Howrah (Aarya Industrial Products Pvt. Ltd.) (ii) All that piece and parcel of land measuring 42 decimal comprised in Dag No. 254, J.L No. 15, Khatian No.98 in Mouza Kasyappur, Dist. Howrah under PS Uluberia vide title deed No. 3389 for the year 2001 registered in the office of the Dist Sub Registrar at Howrah (Alok Agarwaol & Poonam Agrawaol) (iii) All that piece and parcel of land measuring 33 decimal comprised in Dag No.270, J.L No.15 Khatian NO 98 ub Niyza Jastaoour, Dist Howrah under P.S Uluberia vide Title deed No.3388 for the year 2001 registered in the office of the Dist sub-registrar at Howrah, standing in the name of Sri Alok Agarwaol and Smt. Poonam Agarwaol. (iv) All the piece & parcel of Bastu land measuring 6.11 acres in R.S Dag No. 573,573/2279, 572, 572/2278 and 571 under Khatian No. 625 & 626 of Mouza Shehelai, J.L No. 33 Touzi No.11 under P.S Parui, Dist Birbhum together with structures and 2 storied and 1 storied building including dobas with boundary wall thereon vide Title Deed No. I-50 for the year 2007 registered in the office of Addl.Registrar of Assurance, Kolkata (Aarya Industrial Products Pvt. Ltd.) (v) All that unit No.A on the ground floor having super built up area of 1436 sq. ft. together with undivided proportionate share of land and other common facilities available within the premises together with one car parking space on basement of the G+8 storied building known as 'CRESCENT



		TOWERS' at 229 A.J.C Bose Road, Kilkata-700020 within the limits of KMC, P.S Bhowanipore, Dist 24 parganas(S) vide title deed No 102844 for the year 2005 comprising of unit Nos. 1D1 and 1D2 of the groundfloor(Poonal Agrawaol). (vi) All that piece & parcel of leasehold flat No.3B containing area of 2225 sq.ft(builtup) being on the North-Eastern side of the building and flat o. 3C containing area of 2210 sq.ft on the South Eastern side on the 3rd floor of building being No. 5 Dr. U.N. Brahmachari Road, Kolkata 700017, Ward No. 63 of KMC, P.S-Shakespeare Sarani, Dist South 24 Parganas together with two servant quarters and two open car parking and two covered car parking and two covered car parking together with undivided share in the common facilities and amenities in the leasehold right vide original sub Lease deed No. 8333 for the year 2006 reistered with ARA, Kolkata (Alok Agarwaol & Poonam Agrawaol). (vii) All that piece and parcel of 16.53 cottah of land including compound wall in Plot No.1161, Block No.96, Vindyachal (Mirzapur), Old Vip Road, Motijheel Marg under PS Vindhyachal, dist. Mairzapur. U.P vide title deed No. 4019 for the year 2009.(Poonam Agralwaol). (viii) All that piece & parcel of 27 cottak and 4 chitak of land being Ni. 2/1 Dr.U.N Brahmachari Road, Kolkat -700017, Ward No. 63 of KMC, P.S Shakespeare Sarani, Dist-South 24 Pargs.Deed no.03163 of 2011(Asterisk Prints Private Ltd.).
9	DETAILS OF THE BANK ACCOUNT TO WHICH THEAMOUNT OF THE CLAIM OR ANY PART THEREOF. CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Beneficiary: SBI Authorised Officer Account No.34694413925 Branch: SAMB-II, Kolkata Branch Code:18192 IFSC Code: SBIN0018192
10	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OFCLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE FINANCIAL CREDITOR ⁱ	As per the Annexure-A

Signature of financial creditor or person authorised to act on his behalf

[Please enclose the authority if this is being submitted on behalf of an financial creditor]

Name in BLOCK LETTERS: SRI SIBASISH BISWAS

Position with or in relation to creditor: Assistant General Manager & CLO-V

Address of person signing: Assistant General Manager & CLO-V, State Bank Of India, SAMB-II, Kolkata Jeevandeep Building, 1st Floor, 1, Middleton Street, P.O.: Shakespeare Sarani, Kolkata -700 071
Email: sbi.18192@sbi.co.in

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

